

**GOVERNMENT OF INDIA  
SHIPPING, ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1495  
ANSWERED ON:29.10.2008  
LAYING OF WATER SUPPLY PIPELINES ACROSS NHs  
Siddeswara Shri Gowdar Mallikarjunappa

**Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether it is mandatory to obtain permission from the National Highways Authority of India for laying water-supply-pipelines across the National Highways;
- (b) if so, the details thereof;
- (c) the details of such proposals received from various States including Karnataka; and
- (d) the time by which these proposals are likely to be approved / cleared?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K. H. MUNIYAPPA )

- (a) Yes, Sir. For the reaches entrusted to the National Highways Authority of India (NHAI), it is mandatory to obtain permission from them.
- (b) The permission is accorded by NHAI in accordance with guidelines of this Ministry.
- (c) The details of proposals received by NHAI from various States are enclosed as Annexure I.
- (d) The proposals are cleared subject to their acceptability as per the guidelines in this regard. The time required for approval/clearance depends on the quality of proposal submitted.